

(19)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-10-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI.S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1367/2019 IN
PETITION NUMBER : CP/1408/2019
NAME OF THE PETITIONER(S) : SIMPSON & COMPANY LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 66 (3) & (4) OF CA 2013

ORDER

Learned Sr. Counsel Mr. P.H. Arvinth Pandian appears for Counsel on Record
Mr. A.R. Ramanathan for the Applicant. Ld. Counsel Mr. R. Venkatavaradhan
assisted by Counsel Mr. Chandramouli Prabhakar for the Counsel for Objector
Mr. Balu Sridhar.

Both the parties are permitted to file rejoinder, sur-rejoinder, if any, on or before
23.11.2020.

List the matter on **23.11.2020** for hearing.

-sd-

[S. VIJAYARAGHAVAN]
Member (Technical)

-sd-

[R. SUCHARITHA]
Member (Judicial)

member (Judicial)

vs